

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 48/MP/2012

Coram:

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri S.Jayaraman, Member**
- 3. Shri V.S.Verma, Member**
- 4. Shri M.Deena Dayalan, Member**

Date: 28.9.2012

In the matter of

Order dated 14.8.2012 in Petition No. 48/MP/2012 regarding approval under Central Electricity Regulatory Commission (Grant of Regulatory Approval for Execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010 read with Central Electricity Regulatory Commission (Grant of Connectivity, Long Term and Medium Term Open Access to Inter-State Transmission system and related matters) regulation, 2009 for grant of regulatory approval for execution of Transmission System Strengthening in Western Region for MB Power (M.P.) Limited.

And in the matter of

Power Grid Corporation of India Ltd., Gurgaon **Petitioner**

Vs

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Calcutta
3. Grid Corporation of Orissa Ltd., Bhubaneswar
4. Damodar Valley Corporation, Calcutta
5. Power Department, Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi
7. Assam State Electricity Board, Assam
8. Meghalaya State Electricity Board, Shillong
9. Government of Arunachal Pradesh, Arunachal Pradesh
10. Power & Electricity Deptt., Govt. of Mizoram, Aizwal
11. Electricity Deptt., Govt. of Manipur, Imphal
12. Deptt. of power, Govt. of Nagaland, Nagaland
13. Tripura State Electricity Corp. Ltd., Agartala
14. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
15. Ajmer Vidyut Vitram Nigam Ltd., Rajasthan
16. Jaipur Vidyut Vitran Nigam Ltd., Jaipur
17. Jodhpur Vidyut Vitran Nigam Ltd., Rajasthan
18. Himachal Pradesh State Electricity Board, Shimla
19. Punjab State Electricity Board, Patiala
20. Harayana Power Purchase Centre, Panchkula



21. Power Development Deptt., Govt. of Jammu and Kashmir, Jammu
22. Uttar Pradesh Power Corp. Ltd., Lucknow
23. Delhi Transco Ltd., New Delhi
24. Chandigarh Administration, Chandigarh
25. Uttarakhand Power Corp. Ltd., Dehradun
26. BSES Yamuna Power Ltd., New Delhi
27. BSES Rajdhani Power Ltd., New Delhi
28. North Delhi Power Ltd., New Delhi
29. NDMC, New Delhi
30. North Central Railway, Allahabad
31. Karnataka Power Transmission Corp. Ltd., Bangalore
32. BESCO, Bangalore, Karnataka
33. GESCOM, Gulburga, Karnataka
34. HESCO, Hubli, Karnataka
35. MESCOM, Mangalore, Karnataka
36. CESC, Mysore, Karnataka
37. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
38. Eastern Power Distribution Co. of Andhra Pradesh Ltd., Andhra Pradesh
39. Southern Power Distribution Co. of Andhra Pradesh Ltd., Tirupati, Andhra Pradesh
40. Central Power Distribution Co. of Andhra Pradesh Ltd., Hyderabad, Andhra Pradesh
41. Northern Power Distribution Co. of Andhra Pradesh Ltd., Warangal, Andhra Pradesh
42. Kerala State Electricity Board, Thiruvananthapuram
43. Tamil Nadu Electricity Board, Chennai
44. Electricity Deptt., Govt. of Pondicherry, Pondicherry
45. Electricity Deptt., Govt. of Goa, Panji, Goa
46. Madhya Pradesh Tradeco, Jabalpur
47. Madhya Pradesh Audhyogik Kandra Vikas Nigam Ltd., Indore
48. Maharashtra State Electricity Distribution Co. Ltd., Mumbai
49. Gujarat Urja Vikas Nigam Ltd., Baroda
50. Electricity Deptt., Administration of Daman & Diu, Daman
51. Electricity Deptt., Administration of Dadar Nagar Haveli, Silvassa
52. Chhattisgarh State Electricity Board, Chhattisgarh ...**Respondents**

CORRIGENDUM

Line 2 of Page 7 of the order dated 14.8.2012 in Petition No. 48/MP/2012, the year "2012" shall be read as "2013".

2. The contents of the said order dated 14.8.2012 except for the above correction shall be remain unchanged.

SD/-
(M.DEENA DAYALAN)
MEMBER

SD/-
(V.S.VERMA)
MEMBER

SD/-
(S.JAYARAMAN)
MEMBER

SD/-
(DR.PRAMOD DEO)
CHAIRPERSON